

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

TA (AT) Competition No. 35 of 2017
(Old Appeal No. 18 of 2015)

IN THE MATTER OF:

Super Cassettes Industries Pvt. Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

Present:

For Appellant:

**For Respondent: Mr. Pallav Saxena and Mr. Mohammad Nausheen Samar,
Advocates for R- 1.**

WITH

TA (AT) Competition No. 36 of 2017
(Old Appeal No. 41 of 2015)

IN THE MATTER OF:

HT Media Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

Present:

For Appellant:

**For Respondent: Mr. Pallav Saxena and Mr. Mohammad Nausheen Samar,
Advocates for R- 1.**

O R D E R

16.01.2020 Post these appeals 'For Hearing' on **17th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)